

IN THE HIGH COURT OF BOMBAY AT GOA
STAMP NUMBER MAIN NO.1538 OF 2020

Balkrishna Gaons ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. Omkar V. Kulkarni, Advocate for the Petitioner.

Mr. P. Faldessai, Additional Government Advocate for Respondent Nos.1, 2, 3, 5 and 6.

Mr. D. Lawande and Mr. G. Nadkarni, Advocates for Respondent Nos.4 and 7.

Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.

Date:- 4th January, 2021

P.C.

At the request of Mr. P. Faldessai, learned Additional Government Advocate two weeks time is granted to the Respondent No.2 to file response to this petition by way of last chance.

2. The Petitioner is also granted liberty to file consolidated affidavit in rejoinder within a period of two weeks from the date of receipt of such response.

3. Stand over to 8th February, 2021.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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